

12.14 hrs.

## PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF CENTRAL  
INLAND WATER TRANSPORT CORPORATION  
AND NOTIFICATION UNDER MYSORE  
MOTOR VEHICLE TAXATION ACT

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR):  
I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619-A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1969-70.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—767/71.]

- (2) A copy of Notification No. S.O. 1138 (Hindi and English versions) published in Mysore Gazette dated the 24th June, 1971, under sub-section (2) of section 16 of the Mysore Vehicle Taxation Act, 1957, read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore. [Placed in Library. See No. LT—768/71.]

REVIEW AND ANNUAL REPORT OF INDIA  
TOURISM DEVELOPMENT CORPORATION

THE MINISTER OF STATE IN THE  
MINISTRY OF TOURISM AND CIVIL  
AVIATION (DR. SARAJINI MAHISHI):  
I beg to lay on the Table a copy each of  
the following papers (Hindi and English  
versions) under sub-section (1) of section  
619-A of the Companies Act, 1956 :—

- (1) Review by the Government on the

working of the India Tourism De-  
velopment Corporation Limited,  
New Delhi, for the year 1969-70.

- (2) Annual Report of the India Touri-  
sm Development Corporation Ltd.,  
New Delhi, for the year 1969-70  
along with the Audited Accounts  
and the comments of the Comp-  
troller and Auditor General there-  
on. [Placed in Library. See No.  
LT—769/71.]

ANNUAL REPORT OF BOARD OF TRUSTEES  
OF INDIAN MUSEUM, CALCUTTA AND A  
STATEMENT

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE (SHRI D. P.  
YADAVA): I beg to lay on the Table :

- (1) A copy of the Annual Report  
(Hindi and English versions) of  
the Board of Trustees of the  
Indian Museum, Calcutta, for the  
year 1967-68. [Placed in Library.  
See No. LT—770/71.]

- (2) A statement (Hindi and English  
versions) showing reasons for delay  
in laying the above Report.  
[Placed in Library. See No. LT—  
771/71.]

COMMITTEE ON ABSENCE OF  
MEMBERS FROM THE  
SITTINGS OF THE HOUSE

## SECOND REPORT

SHRI S. C. SAMANTA (Tamluk): Sir,  
I beg to present the Second Report of  
the Committee on Absence of Members  
from the Sittings of the House

12.15 hrs.

MOTION RE : FOURTH REPORT OF  
BUSINESS ADVISORY COMMITTEE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR):  
I beg to move :

“That this House do agree with the  
Fourth Report of the Business Advisory  
Committee presented to the House on  
the 29th July, 1971.”